

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/8477/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malaya Deb,
Presiding Officer/ Member,
M.A.C.T., Nalbari

Dated Guwahati, the ^{4h} 27 September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/297 dtd. 26.09.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 26.09.2022 till the morning of 27.09.2022, from the evening of 27.09.2022 till the morning of 28.09.2022 and from the evening of 28.09.2022 till the morning of 29.09.2022**, has been granted. The District & Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-65/2005/8478-8479/A dated , 27-09-2022

Copy to

1. The District & Sessions Judge, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

RKS